

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Transfer Petition (Civil) No. 18 of 2021

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Neha Kumari ----- Petitioner

Versus

Vijay Anand -- --- Opp. Party

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
Through Video Conferencing

For the Petitioner : Mr. Lukesh Kumar, Adv.

03/03.09.2021 Issue notice upon the opposite party under registered cover with A/D and speed post, for which requisites be filed within one week. Office to track speed post delivery.

Learned Family Court, Koderma shall submit a status report of the Matrimonial (Title) Original Suit No. 23 of 2020 within a week.

Matter be listed on 1st October 2021.

(Aparesh Kumar Singh, J.)

Shamim/